

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

2)

ORDER SHEET

ORDERS OF THE TRIBUNAL

27.03.2012

OA No. 74/2009

Mr. R.P. Sharma, Counsel for applicant.
Ms. Shabina Bano, Proxy counsel for
Mr. V.S. Gurjar, Counsel for respondents.

Learned counsel for the applicant submits that the applicant in this OA has since expired and the legal heirs of the applicant have neither approached him nor issued any instructions to pursue the OA. Learned counsel for the applicant pleads no instructions in this case.

In view of the submissions made by the learned counsel for the applicant, the OA stands dismissed for non prosecution.

Anil Kumar
(Anil Kumar)

Member (A)

K.S. Rathore
(Justice K.S. Rathore)
Member (J)

ahq

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No- 336 & 337
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